

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

C. P. NO. 68(ND)14

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
04.05.2018**

**NAME OF THE COMPANY: Paramjit Singh Bawa V/s. M/s Bawa
Promoters Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397-398

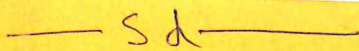
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. S.N. Mookherjee, Senior Advocate, Mr. Ankur S. Kulkarni, Mr. Shaunak Mita, Mr. Shewta S. Parihar, Advocates for the Petitioner			
	Mr. Arun Kathpalia, Senior Advocate Ms. Sonia Dube, Mr. Shatadru Chakraborty, Ms. Hasrshita Verma, Advocates for respondent No. 6.			

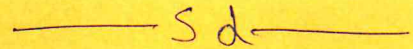
ORDER

Arguments had been addressed by the learned senior counsel for the petitioner. It is considered expedient that arguments in the connected case are also addressed so as to dispose off both connected matters together.

Be listed on 17th September, 2018 at 2.00 P.M.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**